

Bhatia, Ms. Shefali Munde, Advocates for R-5.

**Mr. Abhishek Anand, Ms. Aditi Sinha, Ms.
Rajnandini Singh, Advocates for R-3 (NARCL).**

ORDER
(Hybrid Mode)

07.03.2025: As prayed, list on **18.03.2025.**

Interim order to continue.

[Justice Ashok Bhushan]
Chairperson

[Barun Mitra]
Member (Technical)

harleen/NN